

adhered to by the Contractors. The Contractors always endeavour for exploration success and fast-track development of oil/gas discoveries in order to achieve early commencement of commercial oil and gas production, as this will enable them to recover all the costs incurred by them for exploration, development and production at the earliest, in line with the PSC provisions.

As far as ONGC is concerned, ONGC is envisaging to acquire 28170 LKM of 2D, 25713 SKM of 3D seismic data and to drill 610 exploratory wells during XH-Plan (2012-17). With these exploratory inputs an accretion of 1080 MMtoe of In-Place Hydrocarbon Volume and 360 MMtoe Ultimate Reserves is expected.

As far as OIL is concerned, the following steps have been taken by OIL to increase exploration of oil in its currently holding in-county exploration lease areas:

- Continue exploratory drilling efforts in existing ML, PEL and NELP blocks.
- Augmenting drilling efforts for increased number of exploratory and development wells including extension wells, infill wells etc. for enhancing production.
- Development of new discoveries by quick appraisal as well as implementation of horizontal wells J-Bend drilling in suitable reservoirs.
- Bringing onto production of new finds through creation of quick production set-up and use of bowsers for crude oil transportation.
- Continue suitable Enhanced Oil Recovery (EOR)/Improved Oil Recovery (IOR) process techniques in operational fields from early stages of field development/production.
- Enhancement of water injection to improve oil recovery/ production.
- Increasing workover efforts for quick revival of sick wells.
- Intensification of 3D seismic survey in delineating field extensions and identifying subtle traps as well as to identify deeper prospects.

Impact of removal of LPG subsidy

908. SHRI TARUN VIJAY: Will the Minister OF PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is aware that due to removal of subsidy on LPG, the schools, hostels and Anganwadi centres are facing financial problems in organizing mid-day meals; and

(b) whether financial assistance is being provided to small oil and natural gas production companies functioning in the country for mobilization of resources?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) Government has decided that the Non Domestic Exempted Category (NDEC) customers i.e. Government and Municipal Hospitals, Supplies to all school and college hostels, midday meal scheme, canteens attached to Govt. Offices, Messes of Polices Force, BSF, CISF in addition to kitchens and messes of the Defence establishments, laboratories attached to schools, colleges and research institutions besides charitable institutions registered under the societies Act are now to be treated as domestic LPG customers and allowed the supply of LPG at subsidized rates till the cap as is applicable to domestic LPG customers.

The entitlement will be pro-rated for the balance period in the current financial year. The said decision of the Government has been implemented w.e.f 05.02.2013 and no refunds will be admissible on any LPG cylinder already supplied to LPG consumers at non-subsidized price.

(b) Oil Industry Development Board has not given any loan to small oil and natural gas production companies.

Appointment of new gas agencies in villages

†909. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government proposes to appoint new gas agencies throughout the country in view of the increasing population of the country;

(b) if so, the details thereof;

(c) whether Government is in favour of appointing gas agencies in large villages of rural areas so that the people of the villages could get LPG conveniently; and

(d) if so, the details thereof?

†Original notice of the question was received in Hindi.